

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 331 of 2019**

**IN THE MATTER OF:**

**Mr. M. Ravindranath Reddy**

**...Appellant**

**Versus**

**Mr. G. Kishan & Ors.**

**...Respondents**

**Present:**

**For Appellant :               None**

**O R D E R**

**22.07.2019**               On 13<sup>th</sup> May, 2019, it is informed that the proceedings of this Appellate Tribunal has been stayed by the Hon'ble Supreme Court. Today the matter is listed 'for orders' to inform the development. However, nobody appears on behalf of the Appellant and the Respondent.

Post the case 'for orders' on **26<sup>th</sup> August, 2019**. If nobody appears on the next date, the appeal may be disposed of on account of non-prosecution.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

[ Kanthi Narahari ]  
Member (Technical)

/ns/gc